

District Judge	Territorial District Nainital	Civil Civil Revision, Civil Appeal upto Rs. 5,00,000/-	Criminal All the Session trials triable by Session, Criminal Appeals revision, Gangster Act and P.C. Act all Kumoun
Addl. District Judge	District Nainital	Civil Revision, Civil Appeal upto Rs. 5,00,000/-	All Sessions trials triable by Sessions, Criminal Appeals and revision
Civil Judge (S.D), Nainital	Tehsil Nainital, Dhari, Kosiyakotoli, Betalthat, Haldwani, Lalkuwa & Ramnagar	Unlimited in Civil side upto Rs. 25,000/- in S.C.C. Suits	Judicial Magistrate Criminal Cases triable by Magistrate
Civil Judge (J.D), Nainital	Tehsil Nainital, Dhari, Kosiyakotoli, Betalthat,	Civil Suits upto Rs 1,00,000/-, S.C.C. Suits upto Rs 5,000/-	Judicial Magistrate Criminal Cases triable by Magistrate
Civil Judge (J.D), Haldwani & I Addl. Civil Judge (J.D.), Haldwani	Tehsil Haldwani & Kaladhungi	Civil Suits upto Rs 1,00,000/-, S.C.C. Suits upto Rs 5,000/-	Judicial Magistrate Criminal Cases triable by Magistrate
II Addl. Civil Judge (J.D.), Haldwani	Tehsil Lalkuwa	Civil Suits upto Rs 1,00,000/-, S.C.C. Suits upto Rs 5,000/-	Judicial Magistrate Criminal Cases triable by Magistrate
Civil Judge (S.D), Ramnagar	Tehsil Ramnagar	Civil Side unlimited S.C.C. Suits upto Rs 25,000/-	Judicial Magistrate Criminal Cases triable by Magistrate
Civil Judge (J.D), Ramnagar	Tehsil Ramnagar	Civil Side Rs. 1,00,000/- S.C.C. Suits Rs. 5,000/-	Judicial Magistrate Criminal Cases triable by Magistrate